

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 176 of 2022	Aveek Kumar Sarkar & Ors. Vs. ABP Pvt. Ltd. & Ors.	Sanjeev K Kapoor	
2.	I.A. No. 3641 of 2022 in Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt. Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

For Admission (Fresh Cases)

3.	Competition App. (AT) No. 44 of 2022 & I.A. No. 3647, 3649 of 2022 (With Defects)	Keshav Bihani Vs. Competition Commission of India & Anr.	Anu Monga	
4.	Competition App. (AT) No. 45 of 2022 & I.A. No. 3652, 3653 of 2022 (With Defects)	Hari Narayan Bihani Vs. Competition Commission of India	Anu Monga	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**